## Annexure-2

Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP:16/12/2022; List of creditors as on: 13/06/2023

## List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

creditor received Column Date of Amount Amount Nature of Amount covered Whether % of receipt claimed of claim claim By guarantee related voting admitted party? share in CoC		2	NIC.	NIL	Z	Z	Z	Z	Z	Z	Z	Z	Z
creditor received  Date of Amount Amount Nature of Amount covered Whether % of receipt claimed of claim claim By guarantee party? share in CoC													
Treditor received  Date of Amount Amount Nature of Amount covered Whether % of receipt claimed of claim claim By guarantee party? share in					င္ပင					=			
Date of Amount Amount Nature of Amount covered Whether % of receipt claimed of claim claim By guarantee related voting					share in	party?	59		admitted				
creditor received  Date of Amount Amount Nature of Amount covered Whether % of	ħ:		P		voting	related	By guarantee	claim	of claim				
creditor received	admit			claim	% of	Whether	Amount covered	Nature of	Amount		Date of		
creditor received	-				2	100			A	A	2		
Name of Details of Claim admitted Amount of	et- off claim	et-off	dues, that may be s	contingent						ived	rece	creditor	o.
	utual Amount of Amount of Remarks, if any		Amount of any m	Amount of		ted	alls of claim admi	Deta		of Claim	Details	Name of	2

TO THE REGISTRATION TO THE PROSECUTION TO THE PROSE

Jitender Kothari

Jitender Kothari

Resolution Professional of CIRP of RNP Marketing and Cargo Private Limited IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965 AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023